

(2023) 01 ITAT CK 0057

Income Tax Appellate Tribunal (Delhi E Bench)

Case No: Income Tax Appeal No. 2485, 2486/DEL/2019

Monnet Ispat And
Energy Limited

APPELLANT

Vs

Assistant
Commissioner Of
Income Tax

RESPONDENT

Date of Decision: Jan. 25, 2023

Acts Referred:

- Income Tax Act, 1961 - Section 132, 143(3), 153A
- Insolvency and Bankruptcy Code, 2016 - Section 14, 30(2), 53, 238

Hon'ble Judges: Saktijit Dey, J; Anadee Nath Misshra, (AM)

Bench: Division Bench

Advocate: V.K. Jain, Sarita Kumari

Final Decision: Allowed

Judgement